

1	2	3
Andaman and Nicobar Islands	0.22	3.67
Chandigarh	0.00	20.74
Dadra and Nagar Haveli	0.17	48.79
Daman and Diu	0.00	94.15
Delhi	12.01	35.77
Lakshadweep	0.00	80.44
Puducherry	0.15	59.39
ALL INDIA	5.51	59.01

Source: Directorate of Economics and Statistics, Ministry of Agriculture and Farmers Welfare.

Regulating pesticide business

3043. SHRI A. MOHAMMEDJAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government is considering to regulate the business of pesticides and compensate farmers in the cases of losses from the use of spurious agro-chemicals;

(b) if so, the details thereof;

(c) whether it is also a fact that farmers would also be empowered to get all information as the data would be made available in open source and in all languages; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Central Government has enacted the Insecticide Act, 1968 to regulate the import, manufacture, sale, transport, distribution and use of insecticides with a view to prevent risk to human beings or animals and for matters connected therewith. Under the Consumer Protection Act, 1986, the farmer as a consumer can claim compensation for losses.

(c) and (d) Information related to Registered Pesticides and their use (crops for which pesticides are approved, pest/disease/weeds, doses and waiting period etc.) is available on the website of Directorate of Plant Protection, Quarantine and Storage.

Integrated Pest Management packages for 85 different crops by incorporating approved pesticides and their application techniques are available on the website of Directorate of Plant Protection, Quarantine and Storage, and on Farmer's Portal.

Introduction of DBT in agriculture sector

3044. SHRI DHARMAPURI SRINIVAS: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether the attention of Government is drawn to the subsidies being given to agriculture sector;

(b) if so, the details thereof;

(c) whether Government has been contemplating to introduce Direct Benefit Transfer in the agriculture sector;

(d) if so, the details thereof;

(e) whether the Confederation of Indian Industry (CII) has also been recommending for the system, if so, the details thereof; and

(f) the stand of Government in this regard?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Assistance/benefit is provided to farmers under various schemes on follows:-

(i) Mission for Integrated Development of Horticulture (MIDH)

(ii) Sub Mission on Agriculture Mechanization (SMAM)

(iii) Pradhan Mantri Krishi Sinchai Yojana (PMKSY)

(iv) Sub Mission on Seeds and Planting Material (SMSP)

(v) Integrated Scheme on Agriculture Cooperation (ISAC)

(vi) Interest Subvention Scheme (ISS)